

**Central Administrative Tribunal  
Lucknow Bench, Lucknow**

**CCP No. 332/00026/2018  
In Original Application No. 332/00053/2018**

**This, the 04<sup>th</sup> day of September, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)**

**Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Shyam Das Yadav aged about 61 years, son of late Ram Dev Yadav, resident of Village Kalyanpur Udanpur, Post Prithvipur, District Ambedkar Nagar.

....Applicant

By Advocate : Sri Alok Kumar Tripathi.

Vs.

1. Sri R.P. Srivastava, Principal Chief Commissioner of Income-Tax (CCIT), Cadre Controlling Authority, Lucknow.
2. Sri Vijay Kumar, Principal Commissioner of Income Tax, Faizabad.

.....Respondents

By Advocate: Sri Rajesh Katiyar.

**Order [Oral]**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)**

In pursuance of the order of this Tribunal dated 13.02.2018, the respondents have passed a detailed speaking order dated 10.06.2019 to which we find that it is a very detailed and reasoned order. Accordingly, we feel that the order of this Tribunal has been fully complied with. Hence, CCP is dismissed. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)  
Member (Administrative)**

**(Jasmine Ahmed)  
Member (Judicial)**

JNS